

**In The Central Administrative Tribunal
ALLAHABAD BENCH**

1 : ORDER - SHEET : 1

Application No. 1912/93 of 199-

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p data-bbox="814 877 1044 907"><u>24.08.2000</u></p> <p data-bbox="814 917 1491 948">Hon. Mr. Justice R.R.K. Birendra, V.C.</p> <p data-bbox="814 955 1450 970">Hon. Mr. <u>S. Biswas</u>, A.M.</p> <p data-bbox="814 978 1586 1246">List has been revised no body is present for the applicant. Sri S.J.D. Kapoor, holding brief to Sri G.P. Agrawal, learned counsel for the respondents.</p> <p data-bbox="814 1253 1545 1405">Application is dismissed in default. no costs.</p> <p data-bbox="1044 1438 1220 1549">S N AM</p> <p data-bbox="1289 1413 1519 1524">R NL</p> <p data-bbox="814 1590 922 1653">Amul</p>